

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s).
2249-2251/2017

HOME DEPARTMENT OFFICER IN CHARGE

Petitioner(s)

VERSUS

SHOEB & ORS.

Respondent(s)

Date : 09-07-2018 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s)

Mr.Imtiaz Ahmed,Adv.

M/S. Equity Lex Associates, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(Cr)No.2249/2017

Four weeks time as last chance is given to sole respondent to file the counter affidavit.

SLP(Cr)Nos.2250 & 2251/2017

Ld.counsel for the petitioner has failed to take fresh steps in respect of the sole respondent in both matters in spite of last chance granted. Therefore, the matter shall be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders and list thereafter.

RAJESH KUMAR GOEL
Registrar

SB